

के लिए कोई जांच आयोग बनाने के लिये तैयार हैं।

**Mr. Deputy-Speaker:** It is argumentative. I am disallowing it.

**श्री बागड़ी :** मैंने पूछा है कि क्या वह जांच आयोग मंजूर करने के लिये तैयार हैं।

**Mr. Deputy-Speaker:** Are you prepared to institute an inquiry?

**Shri S. K. Dey:** The question of having any inquiry does not arise.

**Shri J. B. Kripalani:** May I submit to the Opposition that the ministers are not likely to know what money has been paid into the coffers of the Congress. How are they likely to know it?

**श्री त्यागी :** क्या मंत्री मर्होदय बतलाने की कृपा करेंगे कि कितने रुपये की कोमत का कोटा उन का बढ़ाया गया है और कितने रुपये कोमत का सामान उन्होंने सोफिस्टिकेटेड चीजों को बताने के लिये बाहर से मंगाया है।

**Shri S. K. Dey:** It is not possible for me.... (Interruption). Shall I be permitted to answer it?

**Interruptions\*\***

**Mr. Deputy-Speaker:** Order, order. This will not go on record.

**Interruptions\*\***

**Shri S. K. Dey:** I would require notice so far as the equipment is concerned. As far as the material is concerned, I can give the figures. The total cost of copper and zinc supplied to the three firms in 1961-62 had been 127 lakhs, 256,000 and 26,32,000 to the three companies. In 1964-65, it has been 213 lakhs in respect of copper and 35 lakhs in respect of zinc. About equipment, I will require notice.

**Mr. Deputy-Speaker:** Next Question.

**श्री मोर्य :** मैं इतनी बार उठा। आप ने देखा। आप को बीच में टोका भी गया। आप मुझ को प्रश्न पूछने देंगे।

**Mr. Deputy-Speaker:** I am sorry. There is a heavy agenda to go through today. Next Question.

#### Nagarjunasagar Project

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**S.N.Q. 34. Shrimati Vimla Devi;**  
**Shrimati Yashoda Reddy;**  
**Shrimati Laxmi Bai;**  
**Shri D. B. Raju;**  
**Shri Kolla Venkaiah;**  
**Shri Ramapathi Rao;**  
**Shri C. Dass;**  
**Shri Narasimha Reddy;**  
**Shri Yallamanda Reddy;**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work at Nagarjunasagar Project has been slowed down and there is retrenchment even among the Engineering staff due to want of funds; and

(b) if so, the steps Government are taking to avoid this crisis?

**The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao):** (a) Not so far.

(b) The question of providing additional financial assistance for this project is under active consideration.

**Shrimati Vimla Devi:** The hon. Minister has just now said that the work has not been slowed down so far. But we know from the Andhra Pradesh officials that the work is being slowed down. Now, the Minister says that he is going to consider it and that it is under active consideration to provide additional financial assistance for this project. May I know whether this big project is at an advanced stage of construction and is ready to yield results and, if so, in view of the rice shortage in the country, when the project is going to yield results and what are the steps taken by the Government to achieve the benefits of the project immediately.

**Dr. K. L. Rao:** It is agreed that the project is at an advanced stage of construction and is going to yield results. Therefore, it is under the active consideration of the Government to see how it can improve its financial resources.

**Shrimati Vimla Devi:** The Cabinet Minister and the Minister of State for Irrigation have so many times assured the House that they are considering the question of national projects to be taken over by the Central Government. They always say that there is no money now and that they will consider it in future. May I know when the Government which no money is able to spend Rs. 350 crores for importing foodgrains from outside, why is it that they are not prepared to spend Rs. 12 crores on this project which will yield 15 lakh tons of rice? I want to know why the Government is denying that money to this project.

**Dr. K. L. Rao:** As I submitted already, the Government is fully aware of the situation and they are trying to see how far they can help this project.

**Shrimati Vimla Devi:** May I know whether money will be given immediately or not?

**Mr. Deputy-Speaker:** Order, order.

**Shri Kolla Venkaiah:** On the advice of the late Prime Minister, Shri Lal Bahadur Shastri, we are missing a meal on Mondays; on the advice of Shrimati Gandhi, we are missing rice on Thursdays and on the advice of the Delhi Administration, we are missing rice on Saturdays. Would the Prime Minister, the Finance Minister, the Irrigation Minister and the Food Minister, all together, consider the great national loss to the production by not giving sufficient funds for this project and take this project as a national project and complete it early?

**Dr. K. L. Rao:** As I said, it is under active consideration. The hon. Member's suggestion is noted.

**Shri Yallamanda Reddy:** The hon. Minister was telling just now that the question was under active consideration. In the Rajya Sabha also it was said that they were going to sanction some money. But when a deputation of Andhra M.P.s called on the hon. Finance Minister and the hon. Minister for Planning yesterday and day before yesterday, the deputationists were categorically told that they were not going to consider this question and that they were not going to grant any amount for this project. They said, "let it be stopped". May I know whether this fact has been brought to the notice of the Minister and if so, what is the Ministry doing about it?

**Dr. K. L. Rao:** It has not been officially brought to the notice of the Ministry.

**Shri Thirumala Rao:** May I know whether this Ministry is fully aware of the unhelpful and unsympathetic attitude that is being expressed from time to time to the members of this House? The Finance Minister is helpless, the Minister for Irrigation is helpless, the whole Government seems to be helpless except when they ask for more rice from Andhra Pradesh. May I know when the Government will take up this question as a matter of urgent public importance? We are spending hundreds of crores of foreign exchange to import foodgrains from abroad. It should not be difficult for the Government to meet this demand of Rs. 15 or 20 crores. Will the Government as a whole give their immediate attention to this problem?

**Dr. K. L. Rao:** The hon. Member's observations have been noted.

**Shri Ranga:** May I know whether it is a fact that in view of the failure of the Government to provide necessary funds and also of the reported accident that has taken place in regard to the shutters there, the water is not being supplied for irrigation during this year and the expected surplus

production of 3 to 5 lakh tonnes of rice for which today the country is hungering is not going to materialise at all—because of this continued failure of the Government ?

**Dr. K. L. Rao:** Actually the work in the dam is proceeding. The work has not been completed; it has been partly done. This year we are allowing water to the canal for the purposes of testing and it is not meant for supply on a certain basis because the height of the dam has not come up. We are hoping that the dam will be completed after the monsoon is over and it will be possible then to send water to whatever canals have been done in the next year.

**Shri Ranga:** Does that mean that so far as this year is concerned, there would be no production?

**Dr. K. L. Rao:** There is one benefit this year. The supply of water that went into the canal, especially on the left side, has served this way: they have filled up tanks in an area where there is no rainfall, namely, in the Nalgonda district.

**Shri P. Venkatasubbaiah:** In view of the fact that Andhra Pradesh is a surplus State in foodgrains and this project has been undertaken not only with the finances of the Central Government but also with the finances of the State Government to serve a national cause, this step—motherly and hostile attitude of the Central Government is causing a great resentment among the people of Andhra Pradesh. A time will come when Andhra Pradesh will not allow even a grain to go out of Andhra if sufficient funds are not allotted for the speedy execution of this project.

**Dr. K. L. Rao:** I am afraid the hon. Member is rather agitated. I would only say that I would pass on his suggestion to the hon. Minister of Food and Agriculture.

**Shri Warior:** I want to know from the hon. Minister whether in the face of opposition of the Finance Minister as reported here, the Minister concerned is ready to divert any other amount and fulfil the target of the scheme—about Rs. 12 crores—and get the canal water for irrigation purposes and for growing more rice so that we in Kerala may be fed.

**Dr. K. L. Rao:** Again this is a suggestion of the hon. Member that we should be able to divert funds from one project to another. That is a matter to be discussed with the Finance Ministry. The hon. Member's suggestion will be borne in mind.

**Shri Shivaji Rao S. Deshmukh:** In view of the national importance of the question of taking large projects in the Central sector, may I know what financial criteria the Government propose to levy as to the original cost of the project, as to the increased cost of the project, as to the benefits which are to accrue at the commencement of the project and as to the financial feasibility which may arise as a result of the increased cost? I also want to know whether the Government is in a position to assure this House definitely that those projects which are financially feasible would, under no circumstances, be allowed to be held up.

**Dr. K. L. Rao:** The hon. Member has raised a very important question, i.e., the Central assistance for major irrigation projects. It is quite true, and our experience has so far been, that unless these projects are separately treated and given special attention, we are not able to reach the targets. That has been the case with regard to the Rajasthan Canal. In the Third Plan we were not able to reach the target. Similar is the case with regard to some other also. Therefore, one of the points that is being discussed and pressed by the Ministry of Irrigation and Power is that for major irrigation projects, there should be some sort of an arrangement by

which the amount of money shall not be linked up with the States.

**Shri Shivaji Rao S. Deshmukh:** My question has not been answered....  
(Interruptions)

**Mr. Deputy-Speaker:** Order, order.

**Shri Shivaji Rao S. Deshmukh:** My question was about financial feasibility. That has not been answered.....

**Mr. Deputy-Speaker:** That is only a suggestion. It is not a question.  
(Interruptions)

Order, order. **Mr. Shivaji Rao Deshmukh** may please sit down.

**Shri Shivaji Rao S. Deshmukh:** My question was.....

**Mr. Deputy-Speaker:** He is obstructing the proceedings of the House.  
Order, order.

**Mr. Venkatasubbaiah.**

**Shri Yallamanda Reddy:** I rise on a point of order.

**Mr Deputy-Speaker:** There cannot be any point of order now. One item of business is over and we are going on to the next. He may please sit down.

**Shri Yallamanda Reddy:** Regarding the answer of the Minister....

**Mr. Deputy-Speaker:** He had asked his question and the answer came.

**Shri Yallamanda Reddy:** Not about the question. The Minister has said something....

**Mr. Deputy-Speaker:** He may please sit down. Does he want me to take action against him?

**Mr. Venkatasubbaiah.**

## WRITTEN ANSWERS TO QUESTIONS

### Central Wage Board for Rubber Plantation Workers

\*844. **Shri P. Kunhan:**  
**Shri Imbichibava:**  
**Shri M. N. Swamy:**  
**Shri Warrior:**  
**Shri Vasudevan Nair:**

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether Government have received the Report of the Central Wage Board for Rubber Plantation workers;

(b) if so, its main recommendations;

(c) the decision of Government thereon;

(d) if the reply to part (a) above be in the negative, the reasons therefor; and

(e) when Government are likely to get the report?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** (a) to (c). The Report of the Wage Board has been received and is under the consideration of the Government.

(d) and (e). Do not arise.

### Incidents in Chandni Chowk, Delhi

\*845. **Shri Umanath:**  
**Shri A. K. Gopalan:**  
**Shri Maurya:**  
**Shri Yashpal Singh:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Chief Commissioner, Delhi constituted a two-man fact-finding Commission to investigate into the looting of shops in Chandni Chowk, Delhi on the 14th March, 1966;

(b) the findings of the Commission;

(c) the action taken by Government thereon;